

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:6262

ANSWERED ON:06.05.2005

EXPORT OF HANDICRAFT

Agarwal Shri Dharendra;Prasad Shri Hari Kewal;Renge Patil Shri Tukaram Ganpatrao;Yadav Shri M. Anjan Kumar

Will the Minister of TEXTILES be pleased to state:

- (a) the number of registered handicrafts exporting units in the country;
- (b) the details of facilities being provided to the export houses to boost export of handicrafts items;
- (c) whether the Government proposes to launch any new scheme to promote handicrafts items;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF TEXTILES(SHRI SHANKERSINH VAGHELA)

(a): The total number of handicrafts exporters registered with Export Promotion Council for Handicrafts (EPCH) and Carpet Export Promotion Council (CEPC) are 7114 and 2350 respectively.

(b): The details of facilities being provided to the export houses to boost export of handicrafts include:- license/certificate/permissions and customs clearances for both imports and exports on self-declaration basis; fixation of input-output norms on priority within 60 days; exemption from compulsory negotiation of documents through banks; 100% retention of foreign exchange in Exchange Earner Foreign Currency (EEFC) account; enhancement in normal repatriation period from 180 days to 360 days; entitlement for consideration under the target plus scheme; exemption from furnishing of Bank Guarantee in schemes under the Exim Policy; duty drawback on exports; entitlement for duty free import of trimming and embellishment and other items.

(c) & (d): No, Sir. The Government is of the view that the existing schemes are adequate for the present.

(e): Does not arise.